

Central Administrative Tribunal
Principal Bench:New Delhi

CP No.614/2014

IN

OA No.2170/2012

MA No.1792/2014

MA No.1811/2014

MA No.1861/2014

New Delhi this the 9th February, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

1. Mahesh Chand Paliwal
S/o Shiv Shankar Paliwal.
2. Pooja Aggarwal D/o Satish Aggarwal.
3. Priyanka D/o Lal Chand.
4. Neeru D/o Malik Mahto

All are working as Lab-Assistants in
Lady Hardings Hospital, New Delhi.Petitioners

(By Advocate:Shri Puran Mal Saini for Shri Ranbir Yadav)

VERSUS

1. Dr. Jagdish Prasad
Director General Health Services (DGHS)
Nirman Bhawan, New Delhi-110 001.
2. Sh. Ratan P. Watal
Secretary,
Department of Expenditure,
Ministry of Finance,

North Block, New Delhi-100 001.

3. Dr. Atul Murari
Director
Lady Hardings Shaheed Bhagat Singh
Marg, Hospital New Delhi 110001. ...Respondents
(CP No.614/2014)

(2)

(By Advocate: Shri H.K.Gangwani)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned proxy counsel for the arguing counsel for the petitioners fairly submits that the order of this Tribunal stands complied with, and he has received the order passed by the respondents, but that the payment is yet to be sent to the Bank concerned. Since the order of the Tribunal stands complied with, the C.P. is closed. Notices issued earlier are discharged.

(Raj Vir Sharma)

Member (J)

(Sudhir Kumar)

Member (A)

/kdr/